

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-202
CA (CAA)-12(ND)/2020
in
CA-267/2020

IN THE MATTER OF:

Blackie & Son (Culcutta) Pvt Ltd. & Nirja Publishers & Printers Pvt Ltd.

....**APPLICANT**

SECTION

U/s 230-232

Order delivered on 03.07.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Rajeev K Goyal, Advocate

For the OL/RD

: Ms. Tania Sharma, Company Prosecutor

For the Income Tax. Deptt.

: Ms. Easha Kadian, Mr. Dinesh Sharma, Advocates

ORDER

The Counsel for Petitioners is present. It is submitted that as per the direction meetings are to be convened through video conferencing. The counsel for the petitioners may file petitions for the second motion. The present application stands closed.


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)